

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/47/2016
NAME OF THE PETITIONER(S)	:	V. Premavidhya Sangar & 2 Others
NAME OF THE RESPONDENT(S)	:	Sanco Trans Limited & Another
UNDER SECTION	:	237(b)

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
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REPRESENTATION BY WHOM

1. K. Govindhan Kumar Counsel for Respondents K L K L
2. K. S. Dhanraj Kumar PETITIONER 2 Com

ORDER

Petitioner present in person and his counsel absent. Counsel for respondents present. Time extended for final hearing at the request of the petitioner. Put up on **30.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)